

APPENDIX- 2 I

LIST OF WHO-GMP; HACCP AND SEI/CMM LEVEL II AND ABOVE CERTIFICATION AGENCIES

A.. List of WHOGMP Certification Agencies

1. Drug Controllers/FDA Commissioners of the concerned states

B. List of HACCP Certification Agencies

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| 1. The Marine Product Export Development Authority
MPEDA House, Panampilly Avenue
P.B.No.4272, Kochi- 682036 | 2. Export Inspection Agencies/Export Inspection Council. |
| 3. Kerala Bureau of Industrial Promotion
TC IX/2197, Kurups Lane,
Sasthamangalam P.O.
Thiruvananthapuram 695 010
Tel: 0471-2311882; Fax: 0471-2311883 | 4. QSI (India) Certification P. Ltd.
557, Sector-1, Vidyadhar Nagar
Jaipur-302023
Rajasthan
Tel. No.0141: 2236895
Fax: 91-141-2236133
E-mail: gsicert@gmail.com
Website: www.qsi.india.com |

C. List of SEI CMM level II and above certificate issuing authority

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| 1. Customer Relations
Software Engineering Institute
Carnegie Mellon University
Pittsburgh, PA 15213-3890, USA
Phone, Voice Mail and on Demand
Fax: 412/268-5800
E-Mail:cut
relations@sei.cmu.edu
www.sei.cmu.edu | 2. TeraQuest Metrics, Inc
P.O.Box 200490
12885 Research Blvd, Suite 207
Austin, TX 78750, USA
Phone: 512/219-0286
E-Mail:curtis@acm.org |
| 3. Process Transition
International, Inc 106, Archwood
P.O.Box 1988
Annapolis, MD 21401, USA
Phone: 301/261 9921
Fax: 410/295 5037
E-Mail: spi@processtransition.com | 4. Global Systems Technology
5811 Amaya Drive, # 204
La Mesa, CA 91942, USA
Phone : 619/697-9947
Fax: 619/697-9948
E-Mail:rknudson@g-s-t.Commerce |
| 5. Software Technology Transition
60 Elm Street
Andover, MA 01810, USA
Phone:978/474-4413
Fax:978/475-5432 | 6. John Ryskowski Consulting
1544, 9th Street
Manhattan Beach, CA 90266, USA
Phone:310/376-*8255
E-Mail:jfryskowski@yahoo.com |

7. The Process Group
P.O.Box 700012
Dallas, TX 75370-0012, USA
Phone:972/418-9541
Fax: 972/618-6283
E-Mail:71564.2031@compuserve.com

8. ChangeBridge, Inc.
15103, Gen. Stevens Ct.
Chantilly, VA 20151, USA
Phone :703/378-0975
Fax: 703/378-0976
E- Mail:servello@changebridge.com

9. Theta Information Systems,Inc
555 Lucerne Avenue
Tampa, FL 33606, USA
Phone : 813/902-0402
Fax:813/902-0258
E-Mail:71044.1404@compuserve.com

10. PRT Corporation of America
#6 Harbour Industrial estate
Bridgetown Barbados, WI
E-Mail:gmanagul@prt.Commerce

D. The agencies for ISO (9000) Series & ISO 14000 Series have been accredited on further classification of:

(i) Quality Management System (QMS)-http://www.qcin.org/nabcb/accreditation/reg_bod_qms.php for Quality Management Systems

(ii) Environmental Management System (EMS) -http://www.qcin.org/nabcb/accreditation/reg_bod_ems.php for Environmental Management system under **Appendix 2I** of the Appendices and Aayat Niryat Forms.

**Application Form For Enlistment Under Appendix 2I
to Issue Certification and Modification In Particulars Of An Existing Enlisted Agency
[FOR WHO-GMP:HACCPAND SEI-CMM LEVEL-2 & ABOVE CERTIFICATION]**

1. Application for (please tick)

(A) Enlistment	<input type="checkbox"/>	(B) Modification in particulars of existing Enlisted Agency	<input type="checkbox"/>
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2. Name and address of the applicant:

(Registered Office in
case of limited companies, :

and Head Office :

for others)

PIN 000000

3. Address of all the Branches/ Divisions/ Units/ 1. 3.
located in India if they also to be enlisted.

PIN 000000 PIN 000000

2. 4.

PIN 000000 PIN 000000

4. Details of Accreditation Body from whom the applicant holds a valid accreditation certificate

i. Name and Address:

ii. Whether the accreditation Body is member : Yes / No
of International Accreditation Forum

5. In case the application is for modification in existing enlisted agency, give:

Nature of modification required :

and details thereof :

(In case the application is for modification, information in S.No.2 and 3 above will be as per pre-modified status)

6. Particulars of Fees Paid:

(i) Bank Receipt/Demand Draft No. :

(ii) Amount(in Rs.) :

(In.figures) :

(in words) :

- (iii) Name of Bank & Branch of Issue :
7. Permanent Account Number (PAN) :
- Issuing authority :

Declaration Cum Undertaking for Enlistment in “List of Agencies Authorized to issue WHO-GMP: HACCP AND SEI/CMM LEVEL II in Appendix 2I Certification

On behalf of M/s _____ with its registered / head office located at

- 1) I hereby certify that I am authorised to sign this declaration cum undertaking.
- 2) I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my /our knowledge and belief and nothing has been concealed or held therefrom.
- 3) I/We full understand that any information furnished in the application if proved incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- 4) I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, the Rules and Orders framed thereunder, the Foreign Trade Policy and the Handbook of Procedures.
- 5) I undertake that the applicant is not a branch/ franchise of a foreign certifying body.
- 6) I undertake that the applicant has not been de-listed earlier on account of violation of any of the provisions of the FTDR Act, 1992, or any misrepresentation or fraud.
- 7) That I/we would be liable for the penal action or other consequences as may be prescribed and taken by the Ministry of Commerce or the Directorate General of Foreign Trade for any violation of the undertaking or procedures that are prescribed by the Government.

Name: _____

Designation: _____

Address: _____

Contact Nos: _____

Fax: _____

Email: _____

Signature and seal of Agency: _____

List of documents that should accompany the application for enlistment under Appendix 2I

1. Certified copy of valid accreditation certificate for quality management from National Accreditation Board for Certification Bodies (NABCB) or any other agency who is a member of International Accreditation Forum
2. List of firms/companies (whether Indian or foreign) granted certification by the applicant.
3. Declaration cum Undertaking to be given on a stamp paper (Minimum of Two Rupees)
4. Fees of Rs. 5000/- (non-refundable)
5. Details on the logistical/infrastructural setup of the agency with regard to:
 - a. Office automation and information technology
 - b. Covered office area
6. Application form is to be submitted in duplicate